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Title : Introduction of Coffee Growers Welfare Bill, 2005.

15.25 hrs.

## **COFFEE GROWERS WELFARE BILL, 2005\***

SHRI M.P. VEERENDRA KUMAR (CALICUT): Sir, I beg to move for leave to introduce a Bill to provide for the welfare and protection of interests of coffee growers.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the welfare and protection of interests of coffee growers."

*The motion was adopted.*

SHRI M.P. VEERENDRA KUMAR: I introduce\*\* the Bill.

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\* Published in the Gazette of India, Extraordinary, Part-II, Section-2 dated 12.8.2005.

\*\* Introduced with the Recommendation of the President.